

ITEM NO.4
SECTION III-A

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Civil Appeal No(s). 3280/2011

PRABHU NATH PRASAD . & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(Only C.A. Nos. 318/2013, 299/2013, 443/2013 and 6332/2017 are to be listed before the Registrar Court for service/compliance. Notice for alternative arrangement issued on 27.07.2021 and 30.07.2021.)

WITH

C.A. No. 318/2013 (III-A)

(Notice for Alternative arrangement has been issued on 27.07.2021.)

C.A. No. 443/2013 (III-A)

(Notice for Alternative arrangement has been issued on 30.07.2021.)

C.A. No. 299/2013 (III-A)

(Notice for Alternative arrangement has been issued on 30.07.2021.)

C.A. No. 6332/2017 (III-A)

)

Date : 23-09-2021 This appeal was called on for hearing today.

For Appellant(s)

Mr Sujeet Kumar, Adv.
Mr. Rajesh Kumar Chaurasia, AOR
Mr Dilip Kumar, Adv.
Mr Anurag Jain, Adv.
Mr Sanjeev Yadav, Adv.
Mrs Soni, Adv.
Mr. Rohit Singh, AOR
Mr. Ashok K. Mahajan, AOR

For Respondent(s)

Mr. Anuvrat Sharma, AOR
Mr. Ravindra Kumar, AOR
Ms. Shalu Sharma, AOR
Mr. Pradeep Misra, AOR
Mr. Binay Kumar Das, AOR

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UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

C.A. No. 318/2013

Service of notice of alternative arrangement is complete on appellant no.2(counsel expired) but none has entered appearance, await appearance.

Service is complete on the proposed impleader in 72632/2018 but none has entered appearance.

Await track report in respect of the proposed impleader in 4/2017.

C.A. No. 443/2013

Service of notice of alternative arrangement is complete on appellant no.2(counsel expired). Ld. counsel, Mr Sujeet Kumar appearing on behalf of Mr. Rajesh Kumar Chaurasia, Advocate-on-record appears for appellant no.2 and submits that vakalatnama will be filed within two weeks time. Granted.

C.A. No. 299/2013

Service of notice of alternative arrangement is not complete on appellant no.4(counsel expired).

C.A. No. 6332/2017

Service of notice of alternative arrangement is not complete on appellant (counsel expired).

List again on 17.11.2021.

RAJESH KUMAR GOEL
Registrar